

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:3550
ANSWERED ON:20.08.2004
INVESTIGATION CASES PENDING WITH SEBI
Madhwaraj Smt. Manorama

Will the Minister of FINANCE be pleased to state:

- (a) The number of investigation cases pending with SEBI;
- (b) The time since when these are pending;
- (c) The reasons for their pendency ; and
- (d) The time by which these are likely to be cleared ?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SH. S. S. PALANIMANICKAM)

(a) As on April 1, 2004, 102 cases were pending under formal investigation and 100 as preliminary stage of scrutiny.

(b)(c)&(d): As on March 31, 2004, there were 31 investigation cases pending for more than one year. SEBI set the target that all these cases would be completed by July 31, 2004. Thereafter all these cases have been completed as per target apart from completing some more cases. SEBI takes up new cases on a continuous basis and hence some cases would always be pending at any given point of time.